

- (b) Review by Government on the working of the above Authority.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.[Placed in Library. See No. LT. 1835/00]

Reports and Accounts (1998-99) of various Scientific and Technical Institutes and related papers

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BACH SINGH RAWAT) : Sir I lay on the Table—

1(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- (a) Tenth Annual Report and Accounts of the Indian Vaccines Corporation Limited, Gurgaon (Haryana) for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT. 1540/00]

II. A copy each (in English and Hindi) of the following papers/—

- (i) (a) Annual Report and Accounts of the Satyendra Nath Bose National Centre for Basic Sciences, Calcutta, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.[Placed in Library. See No. LT. 1598/00]
- (ii) (a) Annual Report and Accounts of the Indian Institute of Astrophysics, Bangalore, for the year 1998-99, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 1599/00]
- (iii) (a) Annual Report and Accounts of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Thiruvananthapuram, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 1597/00]
- I. Notifications of the Ministry of Consumer Affairs and Public Distribution.**
- II. Report and Accounts (1997-98) of the Bureau of Indian Standards and arelated papers.**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD)
: Sir, I lay on the Table —

I. A copy each (in English and Hindi) of the following notifications of the Ministry of Consumer Affairs & Public Distribution (Department of Consumer Affairs), under Section 39 of the Bureau of Indian Standards Act, 1986:—

- (i) G.S.R. 31 (E) dated 11.1.2000 publishing the Bureau of Indian Standards (Terms and Conditions of Service of Employees) (Amendment) Regulations, 2000.
- (ii) G.S.R. 404 (E) dated 11.12.2000 publishing the Bureau of Indian Standards (Appointment, Terms and Conditions of Service of Director-General) (Second Amendment) Rules, 1999. [Placed in Library. See No. LT. 1293/00]
- (iii) G.S.R. 226 (E) dated 7.3.2000 publishing the Bureau of Indian Standards (Amendment) Rules, 2000. [Placed in Library. See No. LT. 1731/00]